



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27/09/2019

O.A./260/526/2019

GOPAL CHANDRA CHHURIA
-V/S-
ARCHOEOLOGICAL SURVEY OF INDIA

ITEM NO: 3

FOR APPLICANTS(S) Adv. : Mr.B.Rout

FOR RESPONDENTS(S) Adv.: Mr.A.Pradhan

Notes of The Registry	Order of The Tribunal
	Heard both the learned counsels.
	In the order dated 19.8.2019 so far as the name of respondents' counsel is concerned, it is corrected as Mr.A.Pradhan in place of Mr.B.P.Nayak.
	It is submitted by learned counsel for the applicant that he has filed a fresh representation before respondent No.3, copy of which is filed and taken on record.
	Since the representation has been submitted the OA is disposed of at this stage with a direction to respondent No.3/competent authority to consider the said representation if it is pending as on date in accordance with law and pass a speaking order and communicate the same to the applicant

within 3 months from the date of receipt of the copy of this order. There will be no order as to costs.

It is made clear that we have expressed no opinion on the merit of the case.

Copy of this order be handed over to the learned counsel for the respondents.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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